

By E-Mail/Special Messenger.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/2262/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court,
Guwahati

To,
Smti Soneka Bora
Special Judge, CBI
Assam, Addl. Court No.1
Chahndmari, Guwahati-3.

Dated Guwahati, the 29th April, 2019.

Sub:- **Permission to avail Home LTC.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/01-2019/403 dtd. 22.04.2019.

Madam,

With reference to the above, I am directed to inform you that, you are granted permission to avail Home LTC for the block period of 2017-2018 (by way of carry forward), for your journey to your home district Dhemaji, by the shortest possible route, as per existing Rules.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/2263 -2265/A dated 29.04.19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

29/4/19
JT. REGISTRAR (VIGILANCE)

P